

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.08.2020 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 628 of 2020	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd.	Kumud Shekhar	Aman Gandhi Raunak Dhillon-R2
2.	Comp. App. (AT) (Ins) No. 604 of 2020	Ashwin Kisandas Parekh Vs. Forever Glory Trading Ltd. & Ors.	Somiran Sharma	Ankur Khandelwal
3.	Comp. App. (AT) (Ins) No. 623 of 2020	Hemanshu Jamnadas Domadia Vs. Central Bank of India & Anr.	Keith Varghee	
4.	Comp. App. (AT) (Ins) No. 655 of 2020	Gp Capt Atul Jain Vs. Tripathi Hospital Pvt. Ltd.	Atul Jain	
5.	Comp. App. (AT) (Ins) No. 661 of 2020	Rajratan Babulal Agarwal Vs. Agarwal Coal Corporation India Pvt. Ltd. & Ors.	Anish Agarwal	
6.	Comp. App. (AT) (Ins) No. 662 of 2020	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr.	Ronita Bhattacharya	
7.	Comp. App. (AT) (Ins) No. 663 of 2020	Yogesh Mehra Vs. Shailen Shah (Resolution Professional Wind World India Ltd.) & Ors.	Varsha Banerjee	
8.	Comp. App. (AT) (Ins) No. 670 of 2020	Premier Jet Services Pvt. Ltd. Vs. Sudip Bhattacharya	Malak Bhatt	

For Admission (After Notice)

9.	Comp. App. (AT) No. 87 of 2020	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anikumar & Ors.	Angad Varma	G.V. Anand Bhushan-R1 Abhishek K. Jain-R2 Ravi Chandran K. S.
10.	Comp. App. (AT) (Ins) No. 647 of 2020	Skylark Mansions Pvt. Ltd. Vs. Skylark Ithaca Buyers Welfare Association	Mahesh Thakur	Rajat Agnihotri
11.	Comp. App. (AT) No. 92 of 2020	QVC Exports Pvt. Ltd. & Ors. Vs. Cosmic Ferro Alloys Ltd. & Ors. With	Namrata Basu	Divakar Kumar Joy Saha-R2 Abhrajit Mitra-R1, R3, R4, R5, R6 & R7 Naresh Baloda-R9
12.	Comp. App. (AT) No. 93 of 2020	Neha Singh Chouhan Vs. Cosmic Ferro Alloys Ltd. & Ors.	Nipun Katyal	Divakar Kumar Joy Saha-R2 Abhrajit Mitra-R1, R3, R4, R5, R6 & R7 Nipun Katyal-R9

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By the order of Hon'ble Acting Chairperson**-sd/-****Registrar**